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30-09-2005

MA-1920/2005

OA-1529/2003

Present: Shri Gyan Prakash, ld. Counsel for
applicant.

Shri Madhav Parshuram, ld. Counsel
for respondents.

Learned Counsel for respondents
stated that respondents would be passing
orders in compliance of Tribunal's
directions within a period of four
weeks.

In the wake of this assurance,
MA-1920/2005 is disposed of.


(Shemsher Raju)
M(J)


(V.K. Majotra)
VC (A)

Filed MA 1550/06
Dr